

MENTIONING REPORT COURT NO 04

Date : 27/08/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	BA	13915/20 (TOKEN NO.)	PUT UP ON 31-08-2020
2	Cr.M.P	1692/20	PUT UP ON 31-08-2020

MENTIONING REPORT COURT NO 09

Date : 27/08/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	5281/19	16-09-2020
2	WPS	4244/19	18-09-2020
3	WPS	78/20	18-09-2020
4	WPS	1586/20	25-09-2020
5	WPS	5885/19	05-09-2020
6	WPS	2177/20	USUAL COURSE
7	WPS	1611/20	REJECTED
8	WPC	4488/19	REJECTED

MENTIONING REPORT COURT NO 15

Date : 27/08/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr.M.P	1313/20	USUAL COURSE
2	Cr.M.P	826/20	USUAL COURSE
3	BA	4132/20	USUAL COURSE
4	BA	3473/20	USUAL COURSE
5	WP(Cr)	209/17	NEXT WEEK
6	WP(Cr)	419/17	NEXT WEEK
7	Cr.M.P	113/20	NEXT WEEK
8	Cr.M.P	1629/20	AFTER 02 WEEKS
9	Cr. Rev	582/20	ENTION BEFORE APPROPRIATE BENCH HAVING ROASTER
10	Cr.Rev	1457/19	ENTION BEFORE APPROPRIATE BENCH HAVING ROASTER

REJECTED MENTIONING

Date : 27/08/2020

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	355/20	HARDCOPY REJECTED (MENTIONING TO BE DONE ON RESPECTIVE MAIL ID OF THE CONCERNED COURT)
2	WPS	2856/19	HARDCOPY REJECTED (MENTIONING TO BE DONE ON RESPECTIVE MAIL ID OF THE CONCERNED COURT)
3	WPS	3975/19	HARDCOPY REJECTED (MENTIONING TO BE DONE ON RESPECTIVE MAIL ID OF THE CONCERNED COURT)
4	WPS	510/18	HARDCOPY REJECTED (MENTIONING TO BE DONE ON RESPECTIVE MAIL ID OF THE CONCERNED COURT)